

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
Court 2**

**(MP) IA 130 of 2020 in TP 125 of 2019 [CP(IB) 159 of 2018]**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.04.2021**

Name of the Company: Mangesh Vitthal Kekre RP For Bhagwan  
Motors Pvt Ltd

V/s

Belmark Metal (I) Ltd & Anr  
Section 60(5) of the Insolvency and Bankruptcy  
Code, 2016.

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.				
2.				

**ORDER**  
**(through video conferencing)**


Mr. Mangesh Vitthal Kekre, RP, is present in person.

Applicant as well as Registry is directed to issue notice upon the Respondent.

List the matter on 17.06.2021.

**VIRENDRA KUMAR GUPTA**  
**MEMBER TECHNICAL**

Dated this the 9th day of April, 2021

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**